NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CP No. 29(ND)14

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.11.2017

NAME OF THE COMPANY: Vinay Bhardwaj and Anr. V/s. M/s. Kritivaas Logistics Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner (s) :

Mr. Rajan Kumar Choorasia, Advocate

For the Respondent (s):

None

ORDER

Vide order dated 12.09.2017, notice on the petitioner's application for restoration was issued to the respondents returnable on 19th October, 2017. The said date happened to be a national holiday. In view of the same, fresh steps be taken to serve the respondent and their counsel returnable on 14th December, 2017. Dasti

(S. K. Mohapatra)
Member (T)

(Ina Malhotra) Member (J)